F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
******

New Delhi, the 16\textsuperscript{th} November, 2017

To,

All Chief Commissioners/Director Generals in CBEC.

Subject: General Election to the Legislative Assembly of Gujarat, 2017 – Appointment of Expenditure Observers. – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp.Obs/EEPS/2017/Vol.IX/529 dated 15\textsuperscript{th} November, 2017 (copy enclosed) intimating the appointment of five (05) IRS(C&CE) officers as Expenditure Observers for the General Election to the Legislative Assembly of Gujarat, 2017. The Commission has organized a briefing meeting for all the appointment Expenditure Observers in Room No. 209 C, Nirvachan Sadan, Ashoka Road, New Delhi on 17.11.2017.

2. Chief Commissioners are requested that the officers under their control may be instructed to ensure their presence in the Brief Meeting at Room No. 209 C, Nirvachan Sadan, Ashoka Road, New Delhi on 17.11.2017 at 3.30 P.M.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Encl. as above
Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar, Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2017/Vol. IX

Dated: 15th November, 2017

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Gujarat, 2017–Appointment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letters no. C-50/54/2017-Ad.II, dated 08.08.2017; and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints 1. Sh. B. Raghu Kiran, IRS(C&CE):08 (R-22995), 2. Sh. Kalyan Revella, IRS(C&CE):10 (R-21602), 3. Sh. Darshan J, IRS(C&CE):10 (R-20354), 4. Jitendra Singh, IRS(C&CE):09 (R-21606) and 5. Sh. Basant Garhwal, IRS(C&CE):10 (R-22997) as Expenditure Observers for the General Election to the Legislative Assembly of Gujarat, 2017 announced by the Commission vide its Press Note no. ECI/PN/80/2017 dated 25.10.2017 (copy enclosed). The Commission has organized a briefing meeting for all appointed Expenditure Observers in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi on 17.11.2017.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of election. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.
The sitemap of “Compendium of Instructions on Election Expenditure Monitoring (October, 2017)” is as mentioned below:-


5. The officer may be informed that-
   (i) The officer is required to upload his photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Card.
   (ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his name. The officer should change his password on first login, if he so wish.
   (iii) The officer is requested to remain in contact with his Nodal Officer.
   (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
   (v) Failure to attend briefing session may result in disciplinary action.

6. You are requested to intimate the Officer immediately, with direction to ensure his presence for the Briefing Meeting at 3:30 PM in Room No. 209 C at Nirvachan Sadan, Ashoka Road, New Delhi on 17/11/2017 without fail.

Yours faithfully,

[Signature]

(AVINASH KUMAR)
SECRETARY